

THE HIGH COURT OF ORISSA: CUTTACK

No. 2031 Date: 27.01.2025

N O T I C E

It is for general information that, due to ongoing changes in the management and operations of the cafeteria, the services of the Court's Cafeteria will remain temporarily suspended from 01.02.2025 to 16.02.2025.

The temporary closure is necessary for the infrastructural changes/ modification of the cafeteria.

By order



**Assistant Registrar (Admin.)
High Court of Orissa, Cuttack**

Memo No.: 2032 (2) **Date:** 27.01.2025

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1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
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**Assistant Registrar (Admin.)
High Court of Orissa, Cuttack**